

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 351**

**TO BE ANSWERED ON THE 01<sup>ST</sup> DECEMBER, 2021/ AGRAHAYANA 10, 1943 (SAKA)**

**ATTACKS ON FARMERS' PROTEST BY ADMINISTRATION**

**351 SHRI K.C. VENUGOPAL:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether it is fact that the attacks on farmers protest by administration as well as public have increased during the recent times in the country, if so, the details thereof, State-wise;**

**(b) the number of farmers injured and died during the last one year in protests, State-wise; and**

**(c) the action Government has taken against the officials and persons who attacked farmers who are protesting peacefully?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (c): National Crime Records Bureau (NCRB) in its report 'Crime in India 2020' reported 5,78,641 cases of hurt but it does not report cases of "hurt to farmers due to attack on farmers' protests" separately. 'Police' and 'Public Order' are State subjects as per Seventh Schedule to the Constitution of India. The responsibility of maintaining law and order, including safety and security of farmers, rests primarily with the respective State Governments.**

**Further, the Ministry of Home Affairs has issued advisories to States and UTs from time to time, to maintain law and order and ensure safety and security of citizens.**

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